

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1952
ANSWERED ON:08.03.2011
COMMISSION ON NEW STATES
Singh Shri Ganesh;Sugumar Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted any committee/commission including Srikrishna Commission on creation of new States;
- (b) if so, the details alongwith the composition and terms of reference thereof;
- (c) whether such committee/ commission has submitted its report;
- (d) if so, the details alongwith the recommendations made by each committee/ commission and the reaction of the Union Government thereto;
- (e) if not, the reasons therefor and the time by which such reports are likely to be submitted;
- (f) the total expenditure incurred by each committee/commission;
- (g) whether the Government has convened any meeting with all the political parties on such issues; and
- (h) if so, the details and outcome alongwith the time by which new States are likely to be created including Telangana?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (h): A Statement is attached.

STATEMENT IN REPLY TO PARTS (a) TO (h) OF LOK SABHA UNSTARRED QUESTION No. 1952 FOR 08.03.2011.

(a) & (b): The Central Government set up the Committee for consultations on the situation in Andhra Pradesh (CCSAP) on 3rd February, 2010 to hold consultations with all sections of people and all political parties and groups in Andhra Pradesh. The Committee was headed by Justice B.N. Srikrishna, a retired Supreme Court Judge and with Prof.(Dr.) Ranbir Singh, Vice Chancellor, National Law University, Delhi, Dr. Abusalah Shariff, Senior Research Fellow, International Food Policy Research Institute, Delhi, and Dr. (Ms.) Ravinder Kaur, Professor, Department of Humanities and Social Sciences, IIT, Delhi as Members. Shri Vinod Duggal, IAS (Retd.), former Union Home Secretary was the Member Secretary. The terms of reference of the above Committee were as follows:-

- (1) To examine the situation in the State of Andhra Pradesh with reference to the demand for a separate State of Telangana as well as the demand for maintaining the present status of a United Andhra Pradesh.
- (2) To review the developments in the State since its formation and their impact on the progress and development of the different regions of the State.
- (3) To examine the impact of the recent developments in the State on the different sections of the people such as women, students, minorities, other backward classes, scheduled castes and scheduled tribes.
- (4) To identify the key that must be addressed while considering the matters mentioned in items (1), (2) and (3) above.
- (5) To consult all sections of the people, especially the political parties, on the aforesaid matters and elicit their views; to seek from the political parties and other organizations a range of solutions that would resolve the present different situation and promote the welfare of all sections of the people; to identify the optional solutions for this purpose; and to recommend a plan of action and a road map.
- (6) To consult other organizations of civil such as industry, trade, trade unions, farmers' organizations, women's organizations and students' organizations on the aforesaid matters and elicit their view with specific reference to the all round development of the different regions of the State.
- (7) To make any other suggestions or recommendations that the Committee may deem appropriate.

(c) to (e): The Committee submitted its report on 30th December, 2010. After going into all aspects of the situation as well as keeping

in view the local, regional and the national perspectives, the Committee has put forward the following solutions/possible options as the best way forward:-

(i) Maintaining Status Quo

(ii) Bifurcation of the State into Seemandhra and Telangana; with Hyderabad as a Union Territory and the two States developing their own capitals in due course

(iii) Bifurcation of State into Rayala-Telangana and coastal Andhra regions with Hyderabad being an integral part of Rayala-Telangana

(iv) Bifurcation of Andhra Pradesh into Seemandhra and Telangana with enlarged Hyderabad Metropolis as a separate Union Territory. This Union Territory will have geographical linkage and contiguity via Nalgonda district in the south-east Guntur in coastal Andhra and via Mahboobnagar district in the south to Kurnool district in Rayalaseema

(v) Bifurcation of the State into Telangana and Seemandhra as per existing boundaries with Hyderabad as the capital of Telangana and Seemandhra to have a new capital.

(vi) Keeping the State united by simultaneously providing certain definite Constitutional/Statutory measures for socio-economic development and political empowerment of Telangana region – creation of a statutorily empowered Telangana Regional Council.

(f) to (h): The total expenditure incurred on the CCSAP upto 4th March 2011 is Rs.2,01,58,6242. The Union Home Minister convened meetings with recognized political parties in Andhra Pradesh on 5.1.2010 at New Delhi to deliberate on the mechanism and lay down a road map for the consultations and on 06.01.2011 at New Delhi wherein a copy of the report of the CCSAP was given to the representatives with the request to consider the report so as to firm up their views thereon. Creation of new States involves complex issues and requires consultations and consensus and therefore, no definite time-frame can be specified in this regard.